

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.4/9/AMR/2023		9 of IBC	Aggregate Innovations Private Limited Vs. Navayuga Engineering Company Limited

**ORDER**

Mr. Neeraj Naidu, Counsel for the OC present. Mr. Vimal Vasi Reddy, Counsel for the CD present and requested time for filing counter. Hence, for filing counter, list the matter on 13.04.2023 as a last chance.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

*RSN*